



Standard Fire Special Peril Policy (Commercial) – Add ons

1) Trace and Access

(UIN: IRDAN134CP0010V01201819/A0032V01201920)

Subject to prior approval of the insurer the insurer will reimburse the insured with costs and expenses incurred in investigating and identify the cause of Damage, and of identifying the location of such cause.

Such reimbursement will include costs (including consulting engineer’s fees) incurred with the prior consent of the insurer in conducting investigation and/or tests into possible repair (whether or not successful) replacement or reinstatement of property suffering Damage.
